## Cumulative effect of Additional Increments granted to Loyal Railway warkers

6249. SHRI RAMAVATAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that additional increments have been granted to the so-called loyal workers on the Railways;
- (b) if so, whether these increments have cumulative effect; and
- (c) the financial implication of these increments for the years 1973-74, 1974-75 and 1975-76?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b) Dedicated staff who continued to work in the face of intinidation, voilence and threat to their lives have been granted one advance increment with effect from 1-6-1974. The subsequent increment in the scale of pay would be allowed, on the normal date i.e. on the date on which the normal increment would fall due but for the grant of advance increment and not on the anniversary of the grant of advance increment.

(c) The advance increments were not granted to railway employees during the financial year 1973-74. Upto December, 1974 approximately Rs. 2.5 crores were incurred. The approximate expenditure expected to be incurred in the year 1975-76 has been estimated at about eight to nine crores.

## Change in Designation of Train Examiner to Carriage and Wagon Chargeman

6250. SHRIR AMAVATAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that it was agreed in a conference of Chief Mechanical Engineers held in June 1973 to change the designation of Train Examiner to Carriage and Wagon Chargeman; and
- (b) if so, the reason why the change has not been effected so far?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b) This sug-

gestien was made at a conference of Chief Mechanical Engineers but could not be accepted owing to the difference in the nature of work done by Train Examiners on the one hand and Chargemen in Lecomotive sheds and Mechanical Werkshops on the other.

## संसद् सदस्यों को पट्टोल और मोबिनायल की रियायती वरों पर सप्नाई

6251. श्री विभूति निश्च: क्या पेट्रो-लियम और रसाधन मर्जा यह बताने की कृपा करेगे कि:

- (क) क्या सरकार का लोक सभा और विधान सभा के सदस्यों को अपने निविधन क्षेत्रों का दौरा करने के लिए रियायती दरों पर पैट्रोल और मोबिलायल सप्नाई करने का विचार है; और
- (स) यदि हा, तो इस सबंध में योजना का स्वरूप क्या है ?

पट्टोलियम और रसायन मंत्रालय में उपमंत्री (श्री सी० ओ० मासी) : (क) जी नहीं।

(ख) प्रक्न नहीं उठता।

चुनाथ ब्यावस्था में सुधारों के बारे में बातचीत करने के लिये राजनीतिक बलों की बैठक

6252 श्री विभूति निश्व : क्या विधि न्याय और कम्यनी कार्य मंत्री यह बताने की कृपा करेंगे कि

- (क) क्या मरकार का विचार अप्रैल के अन्तिम सन्ताह में चुनाव व्यवस्था में सुधारीं के संबंध में बातचीत करने के लिये विभिन्न राजनीतिक दलों के बैठक बुलाने का है;
- (स) यांव हां, तो उस बैठक में किम राज-नीतिक दनों की बुलाने का विचार है; जौर
- (ग) चुनाव व्यवस्था में सुधारों के किल मुख्य पहलुकों पर शांतचीत की वाबेची ?